CENTRAL ADMINISTRATIVE TRIBUNAL KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET

COURT NO.: 1 09.04.2021

C.P.C/350/42/2016 O.A./350/1251/2013

SUDIP KANUNGO -V/S-

uncer,

A K GOEL & ORS

ITEM NO:8

FOR APPLICANTS(S) Adv. :

None

FOR RESPONDENTS(S) Adv.:

Mr. N.D. Bandhopadhyay

Notes of The Registry	Order of The Tribunal
÷ ;	None for the petitioner.
	Heard learned counsel for respondents.
	Learned counsel for respondents submits that the respondents has complied with the order of this Tribunal and a copy of compliance report has been filed.
	Since speaking order has been passed, contempt proceedings are dropped. Notices issued to the respondents stands discharged. Petitioner shall be at liberty to challenge the same by filing a fresh O.A. if still aggrieved.
·	(DR. NANDITA CHATTERJEE) MEMBER(A) (BIDISHA BANERJEE) MEMBER (J)
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